

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) NO.240/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 5th July, 2017, 10.30 A.M

Name of the Company		West Bengal Essential Commodities Supply Corporation Ltd		
Under Section		7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date
1.	S. M. Gupta, FCA	Financial Creditors		Arun
2.	Arun Gupta, FCA	IRP		Singha
3.	Mohna Singha, Ad. As an Authorised Representative of IRP	128		Singha
4.	Mr. Ramesh Chandra Prusty Adv.	UBOI		
5.	Ms. Manini Kabi, Adv.	UBOI		
6.	Sanjay Saha	WBECSE Ltd.		
7.	S. Basu	WBECSE Ltd.		

ORDER

Ld. Counsels for the petitioners, the respondents as well as Ld. IRP are present.

Ld. Pr. CS on behalf of IRP has filed the Progress Report but she has not enclosed the Minutes of the last meeting of the CoC with the progress report and prayed that time may be given for filing Minutes

of the meeting. Prayer is allowed. Minutes of the meeting may be filed within seven days.

List the matter on 21/07/2017 for further order.


(Vijai Pratap Singh)
Member (J)

ORDER